

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No. 498/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Accumulate Vanijya Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

DEEPAK GUARWAL

~~Deepak~~
Applicant

Deepak K. R. (Signature)

ORDER

Ld. Counsel for the petitioners is present.

Petitioners have filed this amalgamation petition without giving the PAN Number of the applicants. Petitioners are directed to file supplementary affidavit annexing the copy of PAN Number of all the applicant company within 3 days.

List on 28/11/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)